NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/61/ (IB)/2017

NAME OF THE PETITIONER(S)

: IFCI LTD

NAME OF THE RESPONDENT(S)

: SIVA INDUSTRIES & HOLDING LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. PALAMANDAVAN

COUNCEL FOR RESPONDENT

ORDER

Counsel for both the parties present. Counsel for Petitioner submitted that settlement talks are in progress. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

S. Ji pagerglow.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)